

**Reduction in prices of T.V. Parts by
Bharat Electronics Limited**

239. SHRI P. GANGA REDDY: Will the Minister of ELECTRONICS be pleased to state:

(a) whether Bharat Electronics Limited have decided to effect further cut in the prices of Television parts; and

(b) if so, the extent of its effect on the retail price of Television Sets?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) Bharat Electronics Ltd., (BEL) manufacture two types of television components: (i) TV picture tubes; and (ii) semiconductor devices. With regard to TV picture tubes no further reduction has taken place since the announcement made by BEL on March 1, 1976 (when the price was reduced from Rs. 565 to Rs. 465). In the case of semiconductor devices, BEL recently announced an overall prices reduction of 10 per cent for discrete devices only.

(b) Since discrete semiconductor devices constitute a relatively small part, in terms of value, of the total component complement of a television receiver, this price reduction is not likely to have a significant effect on the retail price of television sets.

**Aid for Paper Projects in Assam from
Iran**

240. SHRI P. GANGA REDDY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Iran has agreed to give aid for paper projects in Assam; and

(b) if so, amount offered and terms and conditions thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): (a) and (b). Iran has shown interest in providing assistance for the setting up of the Nowgong and Cachar paper projects in Assam. The matter has not yet progressed to the stage of aid of a specific amount and terms and conditions thereof.

**Rejection of Applications for Letters
of Intent in Backward Areas**

241. SHRI H. N. MUKERJEE:

SHRI S. M. BANERJEE:

Will the Minister of INDUSTRY be pleased to state:

(a) whether all the applications for letters of intent made for backward areas recently had been rejected by the Licensing Committee;

(b) if so, the reasons therefor;

(c) whether Government have issued new letters of intent for backward areas; and

(d) if so, the number thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): (a) No, Sir.

(b) Does not arise.

(c) and (d). A statement showing State-wise break-up of letters of intent and industrial licences issued for backward areas during the year 1975 and January—June 1976 is enclosed.

Statement

State/Union Territory	1975		1976(Jan— June)	
	LI	IL	LI	IL
Andhra Pradesh	19	15	6	10
Andaman & Nicobar Islands	1	1

State/Union Territory	1975		1976 (Jan—June)	
	LI	IL	LI	IL
Assam	4	1	4	2
Bihar	5	4	1	2
Dadra & Nagar Hav. li	1	1
Goa, Daman & Diu	6	8	2	6
Gujarat	21	17	6	8
Karyana	10	6	2	2
Himachal Pradesh	3	1	1	..
Jammu & Kashmir	6	2	..	2
Karnataka	25	16	7	4
Kerala	15	9	2	7
Madhya Pradesh	28	23	3	3
Maharashtra	30	26	6	10
Manipur	2	1
Meghalaya	5	2	..	1
Nagaland	1
Orissa	11	3	1	1
Pondicherry	2	2	1	..
Punjab	13	4	2	4
Rajasthan	14	5	2	3
Tamil Nadu	24	40	4	7
Tripura	1
Uttar Pradesh	25	18	3	6
West Bengal	21	12	5	4
TOTAL	291	216	58	85

Utilization of Capacity in Bharat Heavy Electricals Limited

242. SHRI S. R. DAMANI: Will the Minister of INDUSTRY be pleased to state:

(a) the capacity utilization in Bharat Heavy Electricals Ltd. in 1975-76 and in the first quarter of the current year;

(b) the figures of actual turnover, quantity or value-wise for the above periods;

(c) the capacity utilized separately for meeting internal demand and for exports; and

(d) the latest order book position in respect of both the above demands?

THE MINISTER OF INDUSTRY (SHRI T. A. PAI): (a) During 1975-76 the capacity utilization as a whole in Bharat Heavy Electricals Limited's Plants had been around 85 per cent